

Annexure 4
INTENSE FITNESS AND SPA PRIVATE LIMITED

Date of Commencement of CIRP: 2nd August 2022. List of Creditors as on 28-9-2023

List of Unsecured Financial Creditors (Other Than Financial Creditors belonging to any Class of Creditors)

S. No.	Name of Creditor	Details of Claims Received		Details of Claims Admitted						Amount of Contingent Claims	Amount of Any Mutual Dues, that may be Set-off	Amount of Claim Not Admitted	Amount of Claim Under-Verification	Remarks, if any
		Date of Receipt of Claims	Total Amount Claimed	Total Amount of Claim Admitted	Nature of Claim (Secured/ Unsecured/ Contingent)	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party?	% of Voting Share in CoC					
1	CVR Holdings Private Limited	17-08-2022	12,25,72,060	12,25,70,693	Unsecured	-	-	No	91.35	-	-	1,367	-	Reply to IRP mail dated 19.08.2022 received on 29.09.2022. Interest amt. Rs. 1,16,75,869/- admitted provisionally on 30.09.2022
2	Capri Global Capital Ltd	19-10-2022	1,16,11,110	1,16,09,718	Unsecured	-	-	No	8.65	-	-	1,392	-	IRP observations advised through mail dt. 20.10.2022. Final reply received on 14.11.2022 and accordingly claim admitted on 14.11.2022
	Total	-	13,41,83,170	13,41,80,411	-	-	-	-	100	-	-	2,759	-	-

